

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

11. C.P.(IB)-34(MB)/2024

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 03.07.2024**

**NAME OF THE PARTIES:- Hot Mold Engineering India Private limited**  
**V/s**  
**Prism Design And Tooling Technology private**  
**Limited**

**Section: 9 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

Counsel, Swapan Pradhan i/b Mehul Thakkar appeared for the Operational Creditor through VC.

Counsel appearing for the Operational Creditor seeks time to argue the matter as the arguing Counsel is not available. At the request of the Counsel for the Operational Creditor, list this matter for final hearing on **06.09.2024**.

Sd/-  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

Sd/-  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**